

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

No: 69

Dated:- 8-5-2015

Sanction is hereby accorded to the allotment of funds in favour of following Subordinate Courts under Major head 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary charges for the year 2015-16:-

S.No.	Name of the Court.	2071-P&ORB (NPS) Amount in Rs.
1	Pr.Distt.& Sessions Judge Srinagar	50,000=
2	Pr.Distt.& Sessions Judge Kishtwar	20,000=
3	Pr.Distt.& Sessions Judge Bhaderwah	20,000=
4	2 nd Addl. D&S Judge Srinagar	50,000=
5	3 rd Additional D&S Judge Srinagar	50,000=
6	Addl.Distt.Judge (Matrimonial Cases) Jammu	20,000=
7	Chief Judicial Magistrate Jammu.	20,000=
8	Chief Judicial Magistrate Kishtwar	20,000=
9	Sub Judge Ramnagar	20,000=
10	Foroesdt Magistrate Srinagar.	20,000=
11	Munsiff Kishtwar	20,000=
12	Munsiff Katra	20,000=
13	Munsiff Pulwama	30,000=
14	Munsiff Sankoo	20,000=
15	Munsiff Kalakote	50,000=
16	3 rd Addl.Munsiff Jammu	30,000=
17	3 rd Addl.Munsiff Srinagar	30,000=

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

By Order

(Signature)
(Ram Singh) 8/5/2015
Dy.Registrar (Acctts)

No: 1896-916AC

Dated: 8-5-2015

Copy to the:-

1-3	Pr.District & Sessions Judge Srinagar/Kishtwar/Bhaderwah/
4	2 nd Addl D&S Judge Srinagar
5	3 rd Addl D&S Judge Srinagar
6	Addl. D&S Judge (Matrimonial Cases)Jammu
7-8	Chief Judicial Magistrate Jammu/Kishtwar.
9	Sub Judge Ramnagar
10	Forest Magst. Srinagar
11-15	Munsiff Kishtwar/Katra/Pulwama/Sankoo/Kalakote
16	Ist Addl.Munsiff Srinagar
17-18	3 rd Addl.Munsiff Jammu/Srinagar.
19	Treasury Officer Sub Treasury District Court Complex Janipur Jammu.
20	Treasury Officer Sub Treasury Saddar Court Complex Srinagar
21	Treasury Officer Kishtwar/Bhaderwah/Ramnagar/Katra/Pulwama/Sankoo Kalakote.for information and n/a.
22	Order file.

(Signature)
Dy.Registrar (Acctts) 8/5/2015